

Jobs to family of personnel martyred on border

†3758. SHRI RAM NATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government had declared that one person from the family of the personnel martyred on the border would be given a job and would be provided compensation;

(b) if so, the details thereof; and

(c) the details of the total number of people belonging to the family of the martyred personnel who have been given jobs timely and provided compensation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (b) Central *ex-gratia* compensation given to NoKs of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel who die in the performance of *bona fide* official duties including in border areas are as under:—

Circumstances	Amount (₹)
Death occurring due to accidents in course of performance of duties.	25 lakh
Death in the course of performance of duties attributed to acts of violence by terrorists, anti social elements etc.	25 lakh
Death occurring in border skirmishes and action against militants, terrorists, extremists, sea pirates.	35 lakh
Death occurring while on duty in the specified high altitude, inaccessible border posts, etc. on account of natural disasters, extreme weather conditions.	35 lakh
Death occurring during enemy action in war or such war like engagements, which are specifically notified by Ministry of Defence and death occurring during evacuation of Indian Nationals from a war-torn zone in foreign country.	45 lakh

(c) The eligible dependents of CAPFs and AR personnel who die in the performance of *bona fide* official duties can also apply for compassionate appointments under 5% vacancies reserved for such appointment subject to various parameters such as financial position of family, eligibility of applicant and other relevant factors as applicable for the same. As per available information 20 persons are appointed on compassionate ground during last three years till November, 2017 in various CAPFs and AR.

† Original notice of the question was received in Hindi.